

## Annexure

Name of the corporate debtor: Air Travel Enterprises India Ltd; Date of commencement of CIRP: 22.12.2024.; List of creditors as on: 07.02.2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	NIL	0	0	NIL	NIL	NIL		
2	Unsecured financial creditors belonging to any class of creditors	0	NIL	0	0	NIL	NIL	NIL		
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1,26,96,89,219.26	2	1,26,96,89,219.26	NIL	NIL	NIL	1	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	NIL	0	0	NIL	NIL	NIL		
5	Operational creditors (Workmen)	0	NIL	0	0	NIL	NIL	NIL		
6	Operational creditors (Employees)	0	NIL	0	0	NIL	NIL			
7	Operational creditors (Government Dues)	1	4727	1	4727					
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	NIL	0	0	NIL	NIL	NIL		
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	NIL	0	NIL	0	0	0		
	<b>T o t a l</b>		1,26,96,93,946.26		1,26,96,93,946.26					

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## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Dhanlaxmi Bank Ltd	L65191KL1927PLC000307	10.01.2024	820569941.26	820569941.26	BANK FINANCE	YES	820569941.26	NO	64.63%	NO	NO	NO	NIL	THE COMPANY AVAILED VARIOUS CREDIT FACILITIES AND EXECUTED LOAN AGREEMENTS
2	UNION BANK LIMITED	U65191KL1948PLC001275	01.01.2024	449119278	449119278	BANK FINANCE	YES	449119278	NO	35.37%	NO	NO	NO	NIL	THE COMPANY AVAILED VARIOUS CREDIT FACILITIES AND EXECUTED LOAN AGREEMENTS

